

O.A. No. 268/00

11/7/00

Hon. Mr. S.K.I. Naqvi, J.M.

Shri Satish Mandhyan for the applicant.
Shri G.P. Agrawal for the respondents.

Pressing his M.A. No. 2014/00, Shri Satish Mandhyan, mentions that he is very hopeful that the impugned transfer order ^{would} be cancelled in pursuance of the order dated 14.4.00 by Shri Ram Deo, the Chief Personnel Officer in the respondents establishment and, ^{therefore} thereafter, he finds fit in the interest of his client to withdraw the case with the liberty to file fresh O.A. if any subsequent cause of action arises in respect of matter impugned. The O.A. is dismissed as withdrawn with the liberty to bring fresh O.A., as prayed for. No order as to costs.

JK

J.M.

/m.m./